

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 188 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017**

**NAME OF THE COMPANY: M/s Oasis Water Pool Ltd. Vs. Registrar of
Companies**

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner :

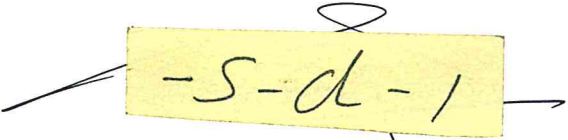
Ms. Rekha Mittal, PCS

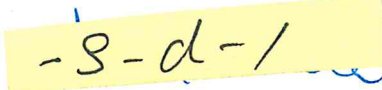
Ms. Lakshmi Gurung, Standing Counsel for the
Income Tax Department with Ms. Easha Kadian

Manish Raj, CP for ROC, Delhi

ORDER

Reserved for orders.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**